

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1838
ANSWERED ON:16.12.2013
EXPORTS OF PHARMACEUTICAL PRODUCTS
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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there is any proposal to boost the exports of pharmaceutical products and if so, the details thereof;
- (b) the details of the pharmaceutical products exported and the foreign exchange earned thereon during each of the last three years and the current year, country-wise;
- (c) whether the Government proposes to issue new regulations for the export of pharmaceutical products;
- (d) if so, the details thereof; and
- (e) the extent to which the proposed regulations are likely to impact the volume of exports from the country and to counter the adverse campaign against the quality of Indian drugs in the foreign countries?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN)

(a): Initiatives for increasing competitiveness of Indian industry in exports, including pharmaceutical sector, is a constant process. Some of the main initiatives taken by Government are as follows: # With the objective of ensuring that only quality drugs are exported from India, Government has mandated trace and track features on export of pharmaceutical products from the country. This initiative would help in ensuring adverse campaign against drugs exported. # A 'Brand India Pharma' campaign has been launched in focus markets with the objective of promoting India a source of affordable quality generics. # Financial assistance is provided to the Export Promotion Council (Pharmexcil) and other trade bodies for participating in major International fairs, organising business meets for promoting exports from the country. # Regular interaction with drug regulatory and other officials of importing countries are held.

(b) : The foreign exchange earned in export of pharmaceutical products during each of the last three years is given below :

Values in US\$mn

	2010-11	2011-12	2012-13	2013-14 (Upto Sept. 2013)
Bulk Drugs	3972.53	4704.17	4536.01	1938.91
Formulations	6613.35	8387.52	9912.43	5247.15
Herbals	141.70	176.26	232.14	100.01
Total	10727.58	13267.95	14680.58	7286.07

Details of exports made to top 10 countries in terms of value are as follows :

Values in US\$mn

Country	2010-11	2011-12	2012-13
Total	Total	Total	
USA	2497.46	3267.90	3728.56
Russia	455.90	410.08	572.18
UK	391.47	491.36	513.39
Germany	361.89	462.94	467.31
South Africa	341.44	383.22	440.76
Nigeria	224.28	310.44	341.05
Brazil	230.28	279.04	328.37
Canada	153.34	258.33	285.71
Kenya	182.94	229.85	252.04
Nether lands	198.24	230.32	249.16

(c) & (d): The Drugs and Cosmetics (Amendment) Bill, 2013 has been introduced in Rajya Sabha on 29/08/2013. In the Bill, provisions for regulation of quality of drugs, medical devices and cosmetics meant for export have been proposed.

(e): The proposed amendments are intended for regulation of the quality of drugs exported from India.